## Name of the corporate debtor: Piyush Shelters India Private Limited; Date of commencement of CIRP:03-12-2018.; List of creditors as on 04-06-2022

## List of operational creditors (Govt. Dues)

Annexure - 7
Amount in Rs

SI. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of any	Amount of claim	Amount of claim	Remarks , if any
	Department	Cavarament	Date of receipt Note below*	Amount Claimed	Amount of claim admitted	Nature of claim	related	% of voting shar e in CoC, if applicable	contingen t claim	mutual dues, that may be	not admitted	under verificatio n	
1		DCIT Circle 76(1) Delhi		7,180,689.00	7,180,689.00	TDS	no	nil			0.00		
2	Municipal Corporation of Faridabad			14,007,268.00	14,007,268.00	Property tax	no	nil		•	0.00		
	Total			21,187,957.00	21,187,957.00								

Swami Deen Gupta Resolution Professional Piyush Shelders India Private Limited



<sup>\*</sup>Note: within the submission date as per Public announcement and provisions of CIRP Regulations as amended